

**FORM A
PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF

CHHAYABANI BALAJI ENTERTAINMENT PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	CHHAYABANI BALAJI ENTERTAINMENT PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16/02/2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U22190MH2015PTC261948
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, OPP. LAXMI INDL. ESTATE, NEW LINK ROAD, ANDHERI WEST, MUMBAI - 400 053
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22 nd OCTOBER, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SUDHA P. NAVANDAR ADDRESS: D-519/520, NEELKANTH BUSINESS PARK, NATHANI ROAD, VIDHYAVIHAR WEST, MUMBAI - 400 086 EMAIL: sudha@prnco.in TELEPHONE: 022-2511 0567 REGN NO.: IBB/IPA-001/IP-P00451/2017-18/10794
8.	LAST DATE OF SUBMISSION OF CLAIMS	20 th NOVEMBER, 2020

Notice is hereby given that the **Chhayabani Balaji Entertainment Private Limited** has commenced voluntary liquidation on 22/10/2020.

The stakeholders of **Chhayabani Balaji Entertainment Private Limited** are hereby called upon to submit a proof of their claims, on or before 20/11/2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims by in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 23.10.2020
Place : MUMBAI



Sudha
(Sudha P. Navandar)
Liquidator